

(b) if so, when the results of the study are expected to be available?

The Minister of Railways (Shri C. M. Poonacha): (a) The question of Railways keeping up their traffic in high-rated goods has continuously been engaging the attention of the Railway Board as also of the Zonal Railways. Steps are taken from time to time for adjusting freight rates whenever considered necessary and for improving the quality of the service rendered by the Railways.

(b) As the studies are of a continuous nature and action is taken in the light of information available from time to time, it is neither possible nor desirable to make available the results of such studies.

Chargemen and foremen on Railways Vis-a-Vis Public Undertakings

1407. Shri S. C. Beera: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 587 on the 4th November, 1966 and state the basic category-wise difference in duties, qualifications, method of recruitment, avenue of promotion, type of work, responsibilities and workshop facilities of the Chargemen and Foremen in Railway Workshops and sheds and those in the Heavy Electricals Ltd., Bhopal, Fertilizer Corporation of India Ltd., Bharat Heavy Electricals Ltd., Hardwar and National Small Scale Industries Corporation, Ltd?

The Minister of Railways (Shri C. M. Poonacha): The information

is being collected and will be laid on the table of Lok Sabha in due course.

Incentive Bonus to Chargemen on Railways

1408. Shri S. C. Beera: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1805 on the 18th November, 1966 and state the reasons for not revising the rates of incentive bonus to the Chargemen working on the Indian Railways?

The Minister of Railways (Shri C.M. Poonacha): The rates of incentive bonus already sanctioned for supervisory staff are considered adequate and no increase in these rates is justified.

Manufacture of Small Tractors

1409. Shri T. A. Prasad:

Shri N. K. Sanghi:

Will the Minister of Industrial Development and Company Affairs be pleased to state: (a) whether it is proposed to set up a factory with Japanese collaboration for the manufacture of small tractors that can be used with advantage in small holdings and rice fields; and

(b) if so, the main features thereof?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). A number of schemes have been licensed/given letters of intent approved in principle for the manufacture of Power Tillers (Small tractors) in collaboration with Japanese firms. The main features of these schemes are as under:—

S. No.	Name of Manufacturer	Name of foreign collaborators	Location	Capacity Nos. per annum.	Remarks
1	2	3	4	5	6
1	M/s. Krishi Engines Pvt. Ltd., Hyderabad.	M/s. Akiru of Japan.	Sanatnagar Hyderabad.	6,00,000	The firm has gone into production.
2	M/s. V.S.T. Motors (P) Ltd., Bangalore	M/s. Mitsubishi Heavy Industries Ltd., Japan	Bangalore	5,000	Licensed on 6-4-66.
3	M/s. J. K. Cotton S. & W. Mills Ltd., Kanpur.	M/s. Sato Agricultural Machine Mfg. Co. Ltd. Tokyo.	Kanpur	6,000	Licensed on 29-4-67.